

(V)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

OA.512/96

dt.18-7-96

Between

V. Thomas Joseph

: Applicant

and

1. Union of India, rep. by its
Secretary
Min. of Atomic Energy
Bombay

2. Director
Atomic Minerals Division
Begumpet
Hyderabad

3. Chief Admn. Accounts Officer
Atomic Mineral Division
Hyderabad

4. Incharge
Beach Sand & Offshore Inv. Group
AMD Complex
Begumpet, Hyderabad

: Respondents

Counsel for the applicant : P.B. Vijayakumar
Advocate

Counsel for the respondents : N.R. Devaraj
SC for Central Govt.

CORAM

HON. MR. R. RANGARAJAN, MEMBER (ADMN.)

145

2

Judgement

Oral order (per Hon. Mr. R. Rangarajan, Member (Admn.))

Heard Sri P.B. Vijayakumar for the applicant and Sri M.R. Devaraj for the respondents.

2. This OA was filed for setting aside the impugned proceeding No. AMD/BSOI/1(5)/92 dated 9-4-96 (Annexure-I) wherein the applicant was asked to report for duty to the Co-ordinator (Drilling), K.K. Tanda Prospect, P.O. Parvedula, Dist. Nalgonda, AP, soon after relief from Beach Sand and Offshore Investigations group and for consequential direction to continue him under Respondent-4 unit.

3. The case was argued quite at length and Sri Devaraj learned standing counsel produced number of documents to sustain his case. After hearing some time Sri Vijaya kumar, learned counsel for the applicant submitted that he may be permitted to withdraw this case and take up this issue through departmental authorities. He is permitted to do so.

4. In view of the above submission by the learned counsel for the applicant the OA is dismissed as withdrawn. No costs. Contentions raised in this OA are not decided.

One 5
(R. Rangarajan)
Member (Admn.)

Dated : July 18, 96
Dictated in Open Court

for signature
Dr. Registrar (S)

contd... 3/

sk

: 3 :

O.A.512/96.

Copy to:-

1. The Secretary, Ministry of Atomic Energy, Union of India, Bombay.
2. Director, Atomic Minerals Division, Begumpet, Hyd.
3. Chief Admn. Accounts Officer, Atomic Mireal Division, Hyd.
4. Incharge, Beach Sand & Offshore Inv. Group AMD Complex, Begumpet, Hyd.
5. One copy to Sri. P.B.Vijayakumar, advocate, CAT, Hyd.
6. One copy to Sri. N.R.Devaraj, SC for CGSC, CAT, Hyd.
7. One copy to Library, CAT, Hyd.
8. One spare copy.

Rsm/-

9/8/92
DA-512/92

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

DATED: 18/7/96

ORDER/JUDGEMENT

D.A. NO./R.A./C.P. No.

D.A. NO.

512/96

ADMITTED AND INTERIM DIRECTIONS ISSUED.

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

YLR

II COURT

No Spare Copy

केन्द्रीय प्रशासनिक अधिकारम
Central Administrative Tribunal

DESPATCH

30 JUL 1996 NBY

हैदराबाद न्यायालय
HYDERABAD BENCH